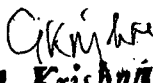


C. A. T. Bench, JAIPUR

Date of Order	Orders
<u>2/9/93</u>	Mr. Rinesh Gupta - Brief holder for Mr. Ajay Prastogi - Counsel for petitioner. Mr. N. K. Jain - Counsel for respondents. Heard. We are satisfied with the reasons for restoration of the T-A. which was dismissed in default on 19/8/93. M.P. is allowed and the T.A. 544/86 is restored to its original position. M.P. stands disposed of accordingly.  (O. P. Sharma) Administrative Member  Gopal Krishna Member (JL)
	Copy sent to the Opp. & M.P. C.A. on vide 6563 ch 6564 2 to 15/9/93 S